
10TH UPES DR. PARAS DIWAN MEMORIAL INTERNATIONAL ENERGY LAW MOOT COURT COMPETITION

3 – 5 APRIL 2020

KNOWLEDGE PARTNERS

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REGISTRATION FORM

ANNEXURE I

10TH UPES DR. PARAS DIWAN MEMORIAL INTERNATIONAL ENERGY LAW MOOT COURT COMPETITION, 2020

Date:

REGISTRATION FORM

GENERAL INSTRUCTIONS

1. Please fill out all the sections of the Registration Form for participation in the 10th UPES Dr. Paras Diwan Memorial International Energy Law Moot Court Competition, 2020. All fields are mandatory.
2. The registration fee shall be payable in accordance with Rules 3.8 – 3.9 of the Rules of the Competition.
3. Upon receipt of the duly filled-in Registration Form as per the rules below, and the registration fee from a Team, the Organizing Committee shall assign a Team Code to such a Team pursuant to Rule 3.6 of the Rules of the Competition. The Team Code will be communicated to the Team's Official Team Contact Person.
4. **Indian Teams** are requested to pay Registration Fee by way of online transfer in accordance with Rule 3.8 of the Rules of the Competition will be required to submit a duly signed and scanned copy of the Registration Form, along with the proof of payment. The same should be uploaded on Google Form not later than February 26, 2020. Registration Forms received after this deadline will not be considered for participation in the Competition.
5. **Foreign Teams** are requested pay the Registration Fee by way of Bank Transfer in accordance with Rule 3.9 of the Rules of the Competition. These teams will be required to submit a proof of payment in the form of the receipt generated along with the Registration Form. The same should be uploaded on Google Form not later than February 26, 2020. Registration Forms received after this deadline will not be considered for participation in the Competition.

REGISTRATION FORM

A. University Information

University/College/Institution Information

Name of Institution/College/University: _____

Address: _____

Postal Code: _____

City: _____ Country: _____

B. Participant Information: Each team shall consist of three members. A bonafide letter issued by the appropriate authority of the participating Institution/College/University must be sent along with this Registration Form.

B1. Team Member 1 - Official Contact Person

Full Name: _____ Sex: _____

Mobile Number: _____ E-mail: _____

Current degree: _____

Nationality: _____ Position (Orator/Researcher): _____

Signature: _____ Date: _____

B2. Team Member 2

Full Name: _____ Sex: _____
 Mobile Number: _____ E-mail: _____
 Current degree: _____
 Nationality: _____ Position (Orator/Researcher): _____
 Signature: _____ Date: _____

B3. Team Member 3

Full Name: _____ Sex: _____
 Mobile Number: _____ E-mail: _____
 Current degree: _____
 Nationality: _____ Position (Orator/Researcher): _____
 Signature: _____ Date: _____

C. Photographs of Team Members

Team Member 1 Name _____	Team Member 2 Name _____	Team Member 3 Name _____

D. Details of Payment:

Please upload a soft copy of the proof of payment along with this form. Please note that registration shall not be complete till the proof of payment is received by the Organizing Committee.

D1. Indian Teams:

Date of Payment: _____

Bank Receipt/Transaction ID/ Reference No.: _____

D2. Foreign Teams

Name of the Country: _____

Details of the Bank through which Money has been transferred: _____

Currency in which registration fee has been remitted: _____

Date of Transfer of registration fee: _____

Bank Receipt/Transaction ID No.: _____

ANNEXURE II

10TH UPES DR. PARAS DIWAN MEMORIAL INTERNATIONAL ENERGY LAW MOOT COURT COMPETITION, 2020

Date: _____

TRAVEL FORM

1. Name of Institution - _____
2. Arrival Details -
 - a. Mode of Arrival: Train / Air / Bus _____
 - b. Train No. / Bus No. / Flight No. _____
 - c. Estimated Time of Arrival _____
3. Departure Details -
 - a. Mode of Arrival: Train / Air / Bus _____
 - b. Train No. / Bus No. / Flight No. _____
 - c. Estimated Time of Departure _____
4. Any other details:

(Signature & Seal of the Head of the Institution)

Note: - The Travel Form must reach UPES School of Law via mail on or before March 20, 2020 on mootcourt@ddn.upes.ac.in with a subject- Travel Plan of 'TEAM CODE'

ANNEXURE III

10TH UPES DR. PARAS DIWAN MEMORIAL INTERNATIONAL ENERGY LAW MOOT COURT COMPETITION, 2020

Date: _____

CHANGE IN TEAM COMPOSITION FORM

Please fill out all the sections of the Change in Team Composition Form for any changes in the Team Composition. Kindly affix a passport size photograph of the new member of the team. All fields are mandatory.

The Change in Team Composition Form must be emailed to mootcourt@ddn.upes.ac.in with the subject “Change in Team Composition of [Name of the College/Institution/ University]”

Name of College/Institution/ University: _____

Full Name of Team Member being replaced: _____

Position (Oralist/ Researcher): _____

New Team Member's Information :

(Picture)

Full Name: _____ Sex _____

Mobile Number: _____ Email: _____

Current degree: _____

Position (Oralist/ Researcher): _____

Signature: _____ Date: _____